

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:3952  
ANSWERED ON:22.08.2003  
MODERNISATION OF COURTS IN KERALA  
T. GOVINDAN

**Will the Minister of LAW AND JUSTICE be pleased to state:**

(a) whether the Union Government have received any proposal from the Kerala Government regarding modernisation/computerisation of various courts in the State; and

(b) if so, the details thereof?

**Answer**

MINISTER OF STATE FOR LAW AND JUSTICE (SHRI P.C. THOMAS)

(a) & (b) Union Government have received proposals from the Government of Kerala for computerisation of the High Court of Kerala at an estimated cost of Rs.3.31 crore and computerisation of subordinate judiciary at an estimated cost of Rs.23 crores.